

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
TIS HAZARI COURTS: DELHI**

**CIRCULAR**

In continuation of this office Circular bearing no. 155/7555-7705/Admn.-I/OC/2018 dated 19.01.2018, the Officer in-Charge of Facilitation Centre as well as all the Judicial Officers posted in Central & West District, Tis Hazari Courts, Delhi are hereby requested to direct Reader/PAs/Ahlmads/Asstt. Ahlmads to accept the Affidavits filed in their respective Courts duly attested by the Notary Public also since the aforesaid Circular does not bar attestation by Notary Public.

9  
08/12.22

(Girish Kathpalia)  
Principal District & Sessions Judge (HQs),  
Delhi.

No. 2219 / 49176-49296 /Admn.I/OC/2022

Dated \_\_\_\_\_

09 DEC 2022

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West District, Delhi.
3. All the Judicial Officers of DHJS and DJS, Central District, Tis Hazari Courts, Delhi.
4. The President & the Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
5. Ms. Jai Shri Priya, Notary/Advocate, Seat no.8, outside Central Hall, Near Police Post, Tis Hazari Courts, Delhi.
6. Website Committee, Tis Hazari Courts, Delhi with request to upload the same on the website of Delhi District Courts.
7. The A.O. (Judl.), R&I Branch, Central to direct the official concerned to get affixed on the notice board on each floor of Tis Hazari Courts, Delhi.
8. The P.S. to the undersigned.

Principal District & Sessions Judge (HQs),  
Delhi.

9/12/22

